

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 202
(CAA)-56/ND/2022

IN THE MATTER OF:

Prem Industries India Ltd.

... **Applicant/Petitioner**

Under Section: 230-232

Order delivered on 10.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Rishabh Jain Adv.

For the OL : Ms. Hemlata Rawat

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 08.12.2023.

Sd/-
(COURT OFFICER)